

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 26.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.28&47 in CP No.810/241//HDB/2019
NAME OF THE COMPANY	TCI Finance Ltd & 11 others
NAME OF THE PETITIONER(S)	Neera Agarwal
NAME OF THE RESPONDENT(S)	TCI Finance Ltd & 11 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Mr. Y. Suryanarayana, counsel for the Petitioner, Ms. Ramya, counsel for R1 & R6, Ms. Namrata, counsel for R2; Mr. DVAS Ravi Prasad, counsel for R5 and Mr. Subir Chakraborty, counsel for R9 & R10 appeared through video conference.
2. Counsel for R2 prayed time for making submissions stating that counsel on record could not appear today due to personal inconvenience. At her request, time is enlarged.
3. Put up the matter on 17.12.2020.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL